

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 642/GT/2020

Coram:

Shri I.S. Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Date of Order: 19th December, 2023

IN THE MATTER OF

Corrigendum to Order dated 9.6.2023 in Petition No. 642/GT/2020

AND

IN THE MATTER OF

Petition for truing-up of tariff for the period 2014-19 and determination of tariff for the period 2019-24 in respect of Chamera-III Hydroelectric Project (231 MW).

AND

IN THE MATTER OF

NHPC Limited
NHPC Office Complex, Sector-33,
Faridabad (Haryana)- 121003

...Petitioner

Vs

1. Punjab State Power Corporation Limited,
The Mall, Near Kali Badi Mandir,
Patiala- 147001 (Punjab)
2. Haryana Power Purchase Centre,
Shakti Bhawan, Sector 6
Panchkula 134109 (Haryana)
3. Uttar Pradesh Power Corporation Limited,
Shakti Bhawan, 14 Ashok Marg,
Lucknow– 226001 (Uttar Pradesh)
4. Engineering Department,
1st Floor, UT Secretariat, Sector 9-D,
Chandigarh - 160009



5. BSES Rajdhani Power Limited,
BSES Bhawan, Nehru Place,
New Delhi – 110019
 6. BSES Yamuna Power Limited,
Shakti Kiran Building, Karkardooma, Delhi – 110072
 7. Tata Power Delhi Distribution Limited,
33 KV Sub-Station Building,
Hudson Lane, Kingsway Camp
New Delhi – 110009
 8. Uttaranchal Power Corporation Limited,
Urja Bhawan, Kanwali Road,
Dehradun– 248001 (Uttarakhand)
 9. Jaipur Vidyut Vitaran Nigam Limited,
Vidyut Bhawan, Janpath,
Jaipur– 302005 (Rajasthan)
 10. Ajmer Vidyut Vitaran Nigam Limited,
Old Power house, Hatthi Bhatta,
Jaipur Road, Ajmer– 305001 (Rajasthan)
 11. Jodhpur Vidyut Vitaran Nigam Limited,
New Power house, Industrial Area,
Jodhpur– 342003 (Rajasthan)
 12. Power Development Department,
New Secretariat, Jammu – 180001 (J&K)
 13. Himanchal State Electricity Board,
Vidyut Bhawan, Kumar House,
Shimla -171004 (Himanchal Pradesh)
- ...Respondents**

CORRIGENDUM ORDER

In Petition No. 642/GT/2020 filed by the Petitioner, NHPC Limited the Commission vide order dated 9.6.2023 had tried up the tariff of Chamera-III Hydroelectric Project (231 MW) (in short 'the generating station') for the period 2014-19, in terms of Regulation 8(1) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 (in short 'the 2014 Tariff Regulations') and approved the tariff of the



generating station for the period 2019-24, in accordance with the provisions of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 (in short 'the 2019 Tariff Regulations'). Accordingly, in paragraph 103 of the said order, the annual fixed charges approved for the period 2019-24 was as under:

	<i>(Rs. in lakh)</i>				
	2019-20	2020-21	2021-22	2022-23	2023-24
Depreciation	10624.37	10653.75	10673.70	10687.86	10699.40
Interest on loan	6117.00	5237.28	4371.81	3435.92	2458.84
Return on Equity	12450.58	12479.64	12497.64	12507.42	12517.73
Interest on Working capital	918.24	868.21	819.57	829.46	838.40
O&M Expenses	9078.72	9511.46	9964.83	10439.81	10937.43
Additional O&M expenses	1918.71	2020.71	2117.10	2218.10	2323.89
Total	41107.63	40771.05	40444.64	40118.57	39775.69

2. However, in paragraph 110 of the said order, the annual fixed charges approved for the period 2019-24 were summarized as under:

	<i>(Rs. in lakh)</i>				
	2019-20	2020-21	2021-22	2022-23	2023-24
Annual Fixed Charges Claimed	40825.22	40915.12	40641.31	40248.01	39852.32
Annual Fixed Charges allowed	40328.83	39944.63	39578.80	39211.42	38825.27

3. Certain inadvertent clerical error had occurred in the annual fixed charges allowed in the table under paragraph 110 of the order dated 9.6.2023 as the Security charges allowed (as claimed by the Petitioner) in the table under para 95 said order, were not considered. Accordingly, in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, the inadvertent error is rectified and the table under paragraph 110 of the order dated 9.6.2023 stands corrected as under:



(Rs. in lakh)

	2019-20	2020-21	2021-22	2022-23	2023-24
Annual Fixed Charges Claimed	40825.22	40915.12	40641.31	40248.01	39852.32
Annual Fixed Charges allowed	40328.83	39944.63	39578.80	39211.42	38825.27
Security charges claimed and allowed	778.80	826.42	865.84	907.15	950.42
Total annual fixed charges allowed	41107.63	40771.05	40444.64	40118.57	39775.69

4. Except for the above, other terms of the order dated 9.6.2023 remain unchanged.

Sd/-
(Pravas Kumar Singh)
Member

Sd/-
(Arun Goyal)
Member

Sd/-
(I. S. Jha)
Member

